

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 33

C.P. (IB)/93(MB)2024

CORAM:

SH. PRABHAT KUMAR

JUSTICE V.G. BISHT (Retd.)

HON'BLE MEMBER (TECHNICAL)

HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **25.06.2024**

NAME OF THE PARTIES: **MR. RAHUL VASANT LAKHAPATI V/s THE
VISHWESHWAR SAHAKARI BANK LTD**

Section 94(1) of the Insolvency and Bankruptcy Code, 2016

ORDER

1. Adv. Avinash R. Khanolkar for the Financial Creditor and Adv. Ninad Deshpande for the Personal Guarantor is also present.
2. Ld. Counsel for the Resolution Professional is directed to serve a copy of the Report to the Financial Creditor before the next date of hearing.
3. List this matter on **16.07.2024** for further consideration.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

/Neeraj/

Sd/-
JUSTICE V.G. BISHT
MEMBER (JUDICIAL)